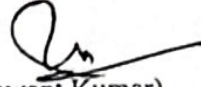


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS:DELHI**

ORDER

Consequent upon posting/transfer of the Officers of the Delhi Judicial Services vide order no. 71/DHC/Gaz/G-7/VI.E.2(a)/2020 dated 18.11.2020 and in pursuance of Minutes of the Meeting dated 02.11.2018, received vide letter no. 24485/DHC/Mgt. & Coord. Cell/BMCC (Subordinate Courts) dated 19.11.2018, from the Hon'ble High Court of Delhi, and the supersession of earlier order of this office bearing no. 8285-96/Genl./SHD/KKD/2019/Delhi dated 03.12.2019, Ms. Snigdha Sarvaria, Administrative Civil Judge, Shahdara District, is appointed as **Grievance Redressal Officer under Section 23 of the Rights of Persons with Disabilities Act, 2016**. The contact detail of the Grievance Redressal Officer of Shahdara District is 9650081029



(Yashwant Kumar)
Principal District & Sessions Judge (SHD),
Karkardooma Courts, Delhi.

No. 6664-6685 Genl./SHD/KKD/2020/Delhi.

Dated 27-11-2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge(HQ), Delhi.
3. The Ld. Principal District & Sessions Judge, East/North-East, Karkardooma Courts, Delhi.
4. The Grievance Redressal Officer along with the copy of the above mentioned letter.
5. Sh. Devendra Kumar Sharma, ASJ/Chairman, Grievance Redressal Committee, Shahdara.
6. The State Commissioner for Persons with Disabilities, NCT of Delhi, 25-D, Mata Sundari Road, Near Guru Nanak Eye Centre, New Delhi-110002.
7. All the Judicial Officers of Shahdara District, Karkardooma Courts, Delhi, to bring this order to the notice of the staff with disabilities posted under their control.
8. The A.O(J)/Branch Incharge, all the branches of (Shahdara), KKD, Delhi, to bring this order to the notice of the staff with disabilities posted under their control.
9. The Website Committee, Tis Hazari/Karkardooma Courts, Delhi, to upload the same on the website.
10. The Incharge, Care Taking Branch/Shahdara with the direction to affix the same on the notice board of Shahdara District.
11. The Secretary, Shahdara Bar Association.
12. PS to the undersigned.



Principal District & Sessions Judge (SHD)
Karkardooma Courts, Delhi.